

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 82
ANSWERED ON 13/12/2022

CONSTRUCTION OF ROADS UNDER PMGSY

*82. SHRI OMPRAKASH BHUPALSINH ALIAS
PAWAN RAJENIMBALKAR:
SHRI SANJAY JADHAV:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of roads sanctioned and constructed along with the status of construction work carried out/being carried out under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in the country during the last three years and the current year, State and districtwise including Osmanabad and Parbhani Parliamentary Constituency, Dadra & Nagar Haveli and Daman & diu;
- (b) whether the Government has proposed to accelerate the pace of construction of roads under the PMGSY and if so, the steps taken by the Government in this regard;
- (c) the details of cases related to delay in the construction of roads under PMGSY reported during the said period, State/UT-wise and district-wise;
- (d) whether the Government has considered the recommendations of the State Governments while selecting roads for construction under PMGSY and if so, the details thereof; and
- (e) whether the Government proposes to implement the construction of roads under this Yojana as per the recommendations of the concerned State Governments taking into consideration the rainfall and other geographical conditions of the State and if so, the details thereof?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)

(a) to (e) A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (e) of Lok Sabha Starred Question No. *82 due for answer on 13.12.2022.

(a) The details of the road length sanctioned and constructed State-wise under various interventions of Pradhan Mantri Gram Sadak Yojana (PMGSY) during each of the last three years and current year are given in **Annexure-I**.

The district-wise and year-wise details of road length sanctioned and constructed in the country under various interventions of PMGSY may be accessed at the programme website **omms.nic.in=>progress monitoring=>Financial Year wise Achievement**. Road wise status may be accessed at the programme website **omms.nic.in=>proposal=> statewise list of roads**.

Parliamentary Constituency wise details are not maintained in the Ministry. Osmanabad parliamentary constituency comprises parts of Latur, Osmanabad and Solapur districts and Parbhani parliamentary constituency comprises parts of Jalna and Parbhani districts. Details of road length sanctioned and constructed in these districts during each of the last three years and the current year (till 07.12.2022) are given as under.

		Road length in km							
Sr. No.	Name of the Districts	2019-20		2020-21		2021-22		2022-23	
		Sanctioned	Completed	Sanctioned	Completed	Sanctioned	Completed	Sanctioned	Completed
1.	Latur	-	4.5	101.8	0.5	-	1.48	-	1.22
2.	Osmanabad	-	-	119.58	-	-	-	-	-
3.	Solapur	-	-	-	-	227.65	-	-	-
4.	Jalna	-	-	149.07	-	-	-	-	-
5.	Parbhani	-	-	-	-	-	-	-	-

Union Territories of Dadar Nagar Haveli and Daman & Diu have not submitted project proposals for sanction under PMGSY.

(b) The progress under the programme is monitored at regular intervals by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings and Pre-Empowered/ Empowered Committee Meetings with the States. In addition to this, senior officers of the Ministry review the progress with senior officers of the state, through meetings and visits. Review is also done by the Minister with the states.

(c) 'Rural road' is a State Subject and construction of roads is the responsibility of the State Governments. Challenges such as land acquisition, forest clearance, poor contracting capacity impacted the overall progress. In the North-Eastern and hill states, some additional issues like adverse climate conditions, tough terrain, short working season etc., also came in the way which compounded the delay in the construction of roads under PMGSY.

The timeline for completion of PMGSY-I was earlier till March 2019 and that of PMGST-II and Road Connectivity Project for Left Wing Extremism Areas (RCPLWEA), till March 2020. Due to the above factors and request of the states, the timeline for PMGSY-I & II was extended upto September 2022 and for RCPLWEA upto March 2023. Timeline for completion of PMGSY-III is till March 2025.

The details of the balance projects of PMGSY-I as on 31st March 2019 are given in **Annexure-II** and the details of balance projects of PMGSY-II and RCPLWEA as on 31st March 2020 are given in **Annexure-III**.

The details of the balance projects of PMGSY-I and II as on 30th September 2022 are given in **Annexure-IV & V** respectively.

District wise and year wise details of balance projects of PMGSY-I, PMGSY-II and RCPLWEA may be accessed at the programme website **omms.nic.in=> progress monitoring=> State MPR abstract report**.

(d) The projects under PMGSY are sanctioned based on the project proposals submitted by the respective State Governments/ UTs. The selection of roads is done by the State Governments in terms of the provision of the programme guidelines and with due consultation with Public Representatives. The project proposals are prepared by Programme Implementation Units (PIUs) in the States and these are approved by the District Panchayats, State Rural Road Development Agency (SRRDA) and State Level Standing Committee (SLSC) before being forwarded to the Central Government for approval.

(e) Rural roads under PMGSY are constructed and maintained as per the technical specifications of Manual of Rural Roads and Indian Roads Congress (IRC) specifications. Specifications prescribed in these Codes & Manuals take into consideration specific geographic and topographical parameters.

**Annexure referred to in reply to point (a) of Lok Sabha Starred Question No.*82 for
reply on 13.12.2022**

**States/UT wise details of road length sanctioned and constructed during last 3 years and
current year (till 07.12.2022) under PMGSY Road length (in km)**

Sr. No.	State/ UT	2019-20		2020-21		2021-22		2022-23	
		Road Length Sanctioned	Road Length Completed	Road Length Sanctioned	Road Length Completed	Road Length Sanctioned	Road Length Completed	Road Length Sanctioned	Road Length Completed
1.	Andaman & Nicobar Islands	0.00	0.00	96.66	30.62	0.00	14.11	0.00	5.00
2.	Andhra Pradesh	1577.24	300.52	1445.09	530.79	24.58	1263.18	0.00	552.63
3.	Arunachal Pradesh	550.91	1731.34	0.00	1795.50	0.00	597.51	0.00	1046.10
4.	Assam	1,721.48	3646.23	2759.72	2682.48	0.00	2164.09	996.24	249.12
5.	Bihar	3,046.13	718.58	1390.31	2255.01	189.20	1861.97	4774.34	515.90
6.	Chhattisgarh	5,466.82	1952.38	1882.45	4689.24	0.00	3033.59	614.70	363.80
7.	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
8.	Gujarat	0.00	0.00	3015.37	201.76	0.00	1008.67	0.00	586.51
9.	Haryana	0.00	0.00	1905.88	224.06	590.45	1384.43	0.00	267.92
10.	Himachal Pradesh	1,251.16	1086.81	0.00	1915.57	0.00	1623.95	440.18	1103.48
11.	Jammu & Kashmir	679.55	1174.94	0.00	3166.52	0.00	3283.30	1272.43	444.70
12.	Jharkhand	2,222.75	1407.78	0.00	2008.23	2115.25	1001.02	75.93	230.49
13.	Karnataka	3,195.44	6.00	2182.19	565.91	0.00	2526.76	0.00	835.95
14.	Kerala	0.00	125.85	104.56	76.78	581.67	66.65	0.00	48.34
15.	Madhya Pradesh	1,473.37	1872.30	4779.21	2957.59	5408.11	4443.01	998.61	2025.01
16.	Maharashtra	453.87	120.49	2581.72	180.50	344.20	199.16	0.00	217.85
17.	Manipur	325.00	754.34	0.00	892.62	0.00	683.51	0.00	1074.52
18.	Meghalaya	101.20	273.95	0.00	728.25	0.00	825.85	0.00	305.35
19.	Mizoram	194.25	344.55	0.00	246.29	0.00	346.50	0.00	177.68
20.	Nagaland	227.60	188.70	0.00	35.80	0.00	198.47	0.00	38.00
21.	Odisha	97.07	5298.43	5419.98	1844.27	4023.09	2829.16	0.00	943.36
22.	Puducherry	0.00	0.00	106.13	0.00	0.00	0.00	0.00	14.8
23.	Punjab	0.00	28.98	2055.72	1.09	28.27	285.02	0.00	334.96
24.	Rajasthan	2198.39	103.39	3622.98	1856.01	0.00	3255.38	335.09	428.77
25.	Sikkim	0.00	68.22	0.00	156.96	0.00	141.12	0.00	251.86
26.	Tamil Nadu	1044.04	1065.92	2150.97	871.27	1253.53	2063.17	0.00	550.01
27.	Tripura	307.23	85.20	0.00	108.80	0.00	171.62	231.64	77.50
28.	Uttar Pradesh	287.23	376.08	6188.25	717.76	12374.76	3368.44	0.00	3112.13
29.	Uttarakhand	905.83	2036.49	0.00	3364.68	1156.77	2067.17	0.00	549.21
30.	West Bengal	0.00	2180.04	0.00	2178.96	0.00	525.96	857.25	110.16
31.	Telangana	246.75	205.84	2336.99	315.39	58.86	630.83	325.58	430.52
32.	Ladakh	79.33	150.73	0.00	86.23	0.00	109.23	0.00	122.96
	Total	27,652.49	27304.10	44,024.18	36684.93	28148.74	41,973.78	10,922.01	17014.59

Annexure referred to in reply to point (c) of Lok Sabha Starred Question No.*82 for
reply on 13.12.2022

Details of balance projects under PMGSY-I on 31st March, 2019

Sl. No.	State/ UT Name	Balance Projects under PMGSY-I		
		No. of roads	Road Length (in km)	Bridges
1	Andaman And Nicobar Islands	67	103.28	0
2	Andhra Pradesh	190	461.26	109
3	Arunachal Pradesh	428	5885.97	213
4	Assam	2679	4824.26	1047
5	Bihar	1897	2225.76	735
6	Chhattisgarh	1072	3760.79	150
7	Goa	0	0	0
8	Gujarat	3	2.01	5
9	Haryana	0	0	0
10	Himachal Pradesh	1084	5344.56	56
11	Jammu And Kashmir	1492	8458.89	166
12	Jharkhand	1690	2111.90	198
13	Karnataka	0	0	0
14	Kerala	69	180.06	0
15	Ladakh	48	565.34	0
16	Madhya Pradesh	763	987.48	337
17	Maharashtra	136	472.83	69
18	Manipur	479	4233.48	95
19	Meghalaya	527	2353.63	83
20	Mizoram	143	1149.93	0
21	Nagaland	50	457.59	48
22	Odisha	2779	3945.38	270
23	Punjab	0	0	0
24	Rajasthan	36	125.78	26
25	Sikkim	213	785.83	47
26	Tamil Nadu	479	948.82	31
27	Telangana	214	430.23	109
28	Tripura	125	433.85	26
29	Uttar Pradesh	96	684.65	0
30	Uttarakhand	1050	6985.32	142
31	West Bengal	1608	2797.91	36
Total		19417	60716.86	3998

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Details of balance projects under PMGSY-II on 31st March, 2020

Sr. No.	State/ UT Name	Balance Projects under PMGSY-II		
		No. of roads	Road Length (in km)	Bridges
1	Andhra Pradesh	5	40.1	0
2	Arunachal Pradesh	80	550.91	7
3	Assam	250	1721.48	65
4	Bihar	345	2456.47	6
5	Chhattisgarh	17	116.69	0
6	Gujarat	0	0	39
7	Haryana	0	0	0
8	Himachal Pradesh	112	1251.16	1
9	Jammu And Kashmir	121	679.55	7
10	Jharkhand	165	1305.93	6
11	Karnataka	0	0	0
12	Kerala	35	101.99	2
13	Ladakh	13	79.33	1
14	Madhya Pradesh	134	342.82	135
15	Maharashtra	6	5.41	2
16	Manipur	55	325	1
17	Meghalaya	94	486.06	12
18	Mizoram	6	194.25	0
19	Nagaland	13	227.6	5
20	Odisha	600	899.51	27
21	Punjab	1	1.09	0
22	Rajasthan	3	0.3	2
23	Sikkim	34	120.99	0
24	Tamil Nadu	115	151.28	20
25	Telangana	1	2.91	1
26	Tripura	42	307.23	1
27	Uttar Pradesh	8	20.60	0
28	Uttarakhand	112	905.83	0
29	West Bengal	290	2036.06	22
Total		2657	14330.56	362

Details of balance projects under RCPLWEA on 31st March, 2020

Sr. No.	State Name	Balance Projects under RCPLWEA		
		No. of roads	Road Length (in km)	Bridges
1	Andhra Pradesh	160	1234.12	30
2	Bihar	109	1206.83	68
3	Chhattisgarh	286	2166.25	22
4	Jharkhand	108	825.90	78
5	Madhya Pradesh	6	73.45	11
6	Maharashtra	45	602.27	106
7	Odisha	40	307.51	2
8	Telangana	57	550.61	31
9	Uttar Pradesh	20	435.67	11
Total		831	7402.64	359

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Details of balance projects under PMGSY-I on 30th September, 2022

Sr. No.	State/ UT Name	Balance Projects under PMGSY-I		
		No. of roads	Road Length (in km)	Bridges
1	A& N Islands	42	53	0
2	Andhra Pradesh	24	114	8
3	Arunachal Pradesh	141	1218	68
4	Assam	114	86	87
5	Bihar	262	721	124
6	Chhattisgarh	292	1034	6
7	Himachal Pradesh	219	839	17
8	Jammu & Kashmir	495	967	67
9	Jharkhand	66	175	28
10	Kerala	18	62	0
11	Ladakh	16	177	0
12	Madhya Pradesh	25	81	54
13	Maharashtra	18	72	19
14	Manipur	200	1526	94
15	Meghalaya	169	598	32
16	Mizoram	50	97	0
17	Nagaland	23	86	8
18	Odisha	60	183	35
19	Rajasthan	0	0	1
20	Sikkim	97	271	49
21	Telangana	30	145	9
22	Tripura	53	203	11
23	Uttar Pradesh	2	10	0
24	Uttarakhand	292	936	197
25	West Bengal	111	253	6
Total		2819	9907	920

Note: Some projects were sanctioned after 31st March 2019

Annexure referred to in reply to point (c) of Lok Sabha Starred Question No.*82 for
reply on 13.12.2022

Details of balance projects under PMGSY-II on 30th September, 2022

Sr. No.	State Name	Balance Projects under PMGSY-II		
		No. of roads	Road Length (in km)	Bridges
1	A & N Islands	48	97	0
2	Arunachal Pradesh	6	40	0
3	Assam	33	7	20
4	Bihar	13	24	20
5	Himachal Pradesh	39	126	0
6	Jammu & Kashmir	37	23	3
7	Jharkhand	0	0	1
8	Kerala	12	30	2
9	Ladakh	2	2	0
10	Madhya Pradesh	7	17	12
11	Maharashtra	1	2	0
12	Manipur	28	116	2
13	Meghalaya	41	113	11
14	Mizoram	5	131	0
15	Nagaland	12	139	3
16	Odisha	5	5	1
17	Puducherry	45	93	0
18	Sikkim	19	11	0
19	Tripura	20	102	1
20	Uttarakhand	16	15	7
21	West Bengal	11	39	14
Total		400	1132	97

Note: Some projects were sanctioned after 31st March 2020.